

1	2	3	4	5
December	1.70	4.04	2.13	2.40
January	2.07	3.58	2.35	2.35
February	2.34	3.20	1.85	2.33
March	2.64	3.52	2.92	2.21
April	2.52	3.39	2.95	2.70
May	3.12	3.50	3.00	3.54
June	4.04	2.42	2.78	3.58
July	3.67	1.99	3.32	3.23
August	3.25	2.12	3.13	3.20
September	2.74	2.16	0.54	3.33
Total	32.79	37.02	32.72	33.09

Private Ownership in Communication Network

3928. SHRIMATI KISHORI SINHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to allow private ownership and leasing of dedicated communication networks;

(b) if so, the details of the terms under which it is to be allowed to be privately operated;

(c) whether it would cause loss of revenue to the public switched telephone system; and

(d) whether any other steps to provide more dedicated networks is being considered ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No Sir,

(b) and (c). Does not arise in view of (a) above.

(d) (i) Leased private data networks are permitted upto a limited period as an interim measure, until public data network is set up.

(ii) An inter agency working group was set up to examine the feasibility of providing reliable data and communication network for business and industrial users. The report of this group, is under the consideration of the Government.

[Translation]

Telecommunication Projects

3929. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the major telecommunication projects during the last ten years, construction work on which has

been going on for more than a period of one Five Year Plan ;

(b) whether this period has been much more than the scheduled time ; and

(c) if so, the details of cost escalations due to delay in construction ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (c). The information is being collected and will be placed on the table of the House.

[English]

Imports of CAT Scanners

3931. SHRI C. MADHAV REDDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether CAT scanners are at present being imported and assembled here for use by hospitals ;

(b) whether Government have appointed any canalising agency for imports and sale to actual users , and

(c) the steps being taken to manufacture them partly or wholly from indigenous sources ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) Applications for import of medical equipment including CAT Scanners from hospitals, clinics and individual doctors are considered by the Chief Controller of Imports and Exports and imports allowed on merits.

(b) No, Sir.

(c) One unit with an annual licensed capacity of 30 numbers is already in production and has produced 17 numbers so far. Another unit has also been licensed for its manufacture. DGTD has allowed the import of CKD components as per the approved phased manufacturing programme to these units.

Approval to power Projects of Andhra Pradesh by Planning Commission

3932. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of ENERGY be pleased to state :

(a) the power projects of Andhra Pradesh which have been approved and those which have not been approved by the Planning Commission ; and

(b) the reasons for delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) : (a) and (b). Details of the major power projects of Andhra Pradesh which have been approved by the Planning Commission for benefits during Seventh Plan and beyond are indicated below :

Project	Installed Capacity (MW)	Estimated Cost (Rs. Crores)
1	2	3
1. Balimela (H)	60	17.77
2. Nagarjunasagar pumped Storage Stage. II (H)	300	55.78
3. Srisaïlam-II (H)	330	39.38